

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/221(CHE)/2021  
**NAME OF THE PETITIONER(S)** : Central Bank of India  
**NAME OF THE RESPONDENT(S)** : VijayarajSurana  
**UNDER SECTION** : Sec 95(1) of IBC, 2016

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**ORDER**

Present: Shri. C. Ramaiah, Ld. Counsel for the Petitioner.  
Shri. B. Thilak Narayanan, Ld. Counsel for the IRP.  
None for the Respondent.

IRP report is available on record.

The Respondent has not yet filed any reply to the report.

List the petition for hearing on **12.08.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs